

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020 and 16/DHC/2020 dtd. 13.06.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI and Sh. Nimish Chib, Ld. Counsel for accused persons / suspects Sandeep Mathur and Amit Sharma.

27.06.2020 (At 12:00 PM)

Present : Sh. V. K. Pathak, Ld. PP for CBI.

Sh. Nimish Chib, Ld. Counsel for accused persons / suspects
Sandeep Mathur and Amit Sharma.

None for other accused persons / suspects.

The matter was proceeding at the stage of arguments on the pending application moved by CBI.

Ld. Counsel for accused / suspect Sandeep Mathur and Amit Sharma submit that they have already filed the reply to the application of the prosecution / CBI seeking lie detection and narcotic test of the above accused persons / suspects and as per the settled law the same cannot be done without the consent of the accused persons / suspects.

Arguments of the prosecution / CBI also heard.

It is stated by the Reader that Sh. Sandeep Deshwal, Ld. Counsel for accused / suspect Dipu Kumar (A-5) was contacted, but due to certain network problem, he could not join the video conferencing proceedings today.



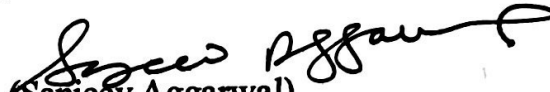
In these circumstances, Reader is directed to request the said Ld. Counsel to join the CISCO Webex platform / video conferencing on the next date of hearing.

The matter is adjourned for further proceedings / arguments on the pending application qua accused / suspect Dipu Kumar (A-5) through CISCO Webex platform / video conferencing on 01.07.2020 at 11:00 AM.

The e-mail copy / signed scanned copy of this order be sent to Sh. Surender Prasad, Incharge, Computer Branch, RADC for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.


(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/ 27.06.2020